

NATIONAL COMPANY LAW TRIBUNAL

**AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2021 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.5/2021 in CP No. 4/241/AMR/2021
NAME OF THE COMPANY	K.S.R. Marine Services Pvt Ltd
NAME OF THE PETITIONER(S)	Kakarlapudi Venkata Madhava Varma & (03) others
NAME OF THE RESPONDENT(S)	K.S.R Marine Services Pvt Ltd & (09Z) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

List the matter on 24.07.2021.

SD/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT